

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 74(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2016.

NAME OF THE COMPANY: Shiv Sevak Singh  
V/s.  
M/s. VIL Ltd.& Ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saurabh Kalia Adv		Respondent No 1 & 2	
2.	Aishwarya Mishra Adv		"	

**ORDER**

The matter was called out twice in the pre-lunch session . No one appeared on behalf of the petitioner. The hearing was deferred to the post lunch session. Even after lunch, no one has come to support the petition

In view of the above, the petition is dismissed for want of prosecution.

  
(CHIEF JUSTICE M.M.KUMAR)  
CHAIRMAN

  
(S.K.MOHAPATRA)  
HON'BLE MEMBER

Dated: 26<sup>th</sup> July, 2016  
(A.K.ARORA)